

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/ 664 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
Presiding Officer/Member,
Motor Accident Claim Tribunal,
Nalbari.

Dated Guwahati, the 14th February 2019

Sub:- **Casual leave along with station leave permission.**

Ref:- Your letter No.MACT/N/53, dtd. 13.02.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 18.02.2019, along with Station Leave permission from the evening of 16.02.2019 till the morning of 20.02.2019, has been granted/~~rejected~~.

The District and Sessions Judge, Nalbari, will remain in charge of the Court and Office of M.A.C.T., Nalbari, during your absence on leave.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt)/ 666 /A, dated 14.2.19

Copy to:

1. The District and Sessions Judge, Nalbari, for information and necessary action.
- ✓ 2. The Systems Analyst, Gauhati High Court


JT. REGISTRAR (VIGILANCE)

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